

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4882
ANSWERED ON:13.08.2014
SPECIAL CUSTOMISED COURSES
Rajesh Shri M. B.

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Indian universities have admitted foreign students by designing special customised courses;
- (b) if so, the details thereof;
- (c) whether the University Grants Commission has approved those courses; and
- (d) if so, the details thereof?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SMT. SMRITI ZUBIN IRANI)

(a) & (d): The University Grants Commission (UGC) has reported that no degree granting institution can deviate from the degrees notified by the UGC under Section 22 of the UGC Act, 1956. The UGC has also prescribed model curriculum for 38 subjects in the country.

Universities are autonomous in academic matters subject to the regulations and notifications issued by the UGC or statutory regulatory body from time to time. Therefore, an academic institution may make a few changes/ modifications in the course content/ curriculum to suit local needs. The academic institutions are also permitted to fill 15% seats, supernumerary in nature, to admit Non Resident Indians (NRIs) or foreign nationals.